

(b) if so, the time by which the petro-chemical plant is likely to be set up; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (c). In September, 1984, M/s. Bihar State Industrial Development Corporation Limited had applied for a Letter of Intent for setting up an Aromatic Complex at Barauni, District Begusarai in the State of Bihar which was rejected in September, 1986 on the ground that the feedstock required for the project had not been tied up.

No fresh proposal from any of the State agencies is presenting pending with the Central Government in this regard.

Development Schemes

4184. SHRI MOHAMMAD ALI ASHRAF FATMI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether various State-Governments have sent some development schemes to the Planning Commission;

(b) if so, the details thereof, location-wise; and

(c) the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (c). Development Schemes are prepared by the States and sent to the Planning Commission in the form of Annual Plan proposals. These are discussed at the time of formulation of the Annual Plans. After discussion in Working Groups, the sectoral outlays are finalised and approval accorded to the Annual Plans. The Annual Plan documents of the States for 1994-95 which contain details of schemes and their location in the States have been made available in the Parliament Library.

Rain Mapping through Satellite

4185. SHRI PANKAJ CHOWDHARY:
SHRI BALRAJ PASSI:
SHRI BRIJBHUSHAN SHARAN SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether the work of preparing a map of the country through satellite by taking into account the situation of rainfall is currently under the consideration of the Government;

(b) if so, the details thereof;

(c) whether any new instrument for recording rainfall has also been developed within the country itself; and

(d) if so, the details with specifications thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE

DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) and (b). Sir, Quantitative Precipitation Estimates based on INSAT Very High Resolution Radiometer (VHRR) data are being derived in Research and Development mode. On this basis, weekly and monthly rainfall maps are prepared on an experimental basis.

(c) No, Sir.

(d) Does not arise, Sir.

[English]

**Licence fee of Government
Quarters**

4186. PROF. SAVITHRI LAKSHMANAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to increase the rate of licence fee of type I, II, III and IV Government quarters; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir. There is no such proposal at present.

(b) Does not arise.

Mini and Micro hydel products

4187. SHRI LAETA UMBREY: Will the PRIME MINISTER be pleased to state:

(a) whether the pace of work on mini and micro hydel projects in the country is tardy;

(b) if so, the details of projects which are lagging behind, State-wise; and

(c) the steps being taken to expedite their completion?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b). The progress of implementation by the States of projects sanctioned under the Ministry's capital subsidy scheme for small hydro projects upto 3 MW station capacity, has been observed to be somewhat slow, particularly in the State of Himachal Pradesh, Punjab, Madhya Pradesh, Orissa, Andhra Pradesh and Arunachal Pradesh.

(c) The Ministry has taken several steps to expedite the completion of these projects. These include advice to the States to set up suitable institutional mechanisms and for allocation of adequate funds to enable their early completion. They have also been requested to expedite the placement of orders for the equipment and for civil and electrical works. The progress is constantly being monitored and reviewed.